

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT

No. F. 19(3)JudI/2021


DATE:- 20 OCT 2023

:-ORDER:-

Consequent upon the Creation of Commercial Courts at Sriganganagar & Bharatpur vide Notification No. F. 1 (1)Jud./2023 Dated 27.09.2023, the State Government in consultation with the Rajasthan High Court, Jodhpur hereby authorize the Presiding officer mentioned in column no.3 successively to look after the urgent and routine work of the court mentioned in column no. 2 of the table below during the period of absence of the presiding officers of these courts:-

S.N	Name of Commercial Court	Name of Link Court/officer
01.	Judge, Commercial Court, Sriganganagar	Additional District Judge No. 1 Sriganganagar and in his absence his link officer as authorized by the District Judge, Sriganganagar
02.	Judge, Commercial Court, Bharatpur	Additional District Judge No. 1 Bharatpur and in his absence his link officer as authorized by the District Judge, Bharatpur.

राज्यपाल महोदय की आज्ञा से


(ज्ञान प्रकाश गुप्ता)
प्रमुख शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No. Gen./II/23/2023/1686

Dated 26.10.2023

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur / Bench Jaipur
2. The District & Sessions Judge, Bharatpur / Sriganganagar
3. The Commercial Court, Bharatpur/ Sriganganagar
4. The Chief Judicial Magistrate, Bharatpur/ Sriganganagar
5. Admn. Officer Judicial, Confidential/ SC Estt./ RJS Estt./ RJS Leave/ Computer Cell (for uploading the same on High Court website)


26.10.2023
REGISTRAR (RULES)